

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JAMMU BENCH, JAMMU**

**This the 11<sup>th</sup> day of September, 2020**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J**

**HON'BLE MR. PRADEEP KUMAR, MEMBER - A**

**OA No.61/735/2020**

Arun Kumar Gupta, age 58 years, S/o Late Sh.Kulbushan Gupta, R/o Plot No.226, Rehari Colony, Jammu.

..... Applicant

(By Advocate: Mr. Ashish Sharma)

**Versus**

1. UT of J and K, through its Commissioner/Secretary, Agriculture Production Department, Civil Sectt. Jammu/Srinagar.
2. Principal Secretary, Agriculture Production Department, Civil Sectt, Jammu/Srinagar.
3. Under Secretary, Agriculture Production Department, Civil Sectt, Jammu/Srinagar.
4. Director, Agriculture, Jammu.
5. Director, Agriculture, Srinagar.
6. Director, Animal Husbandary, Jammu.
7. Joint Director, Animal Husbandary, Belicharana, Jammu.

.....Respondents

(By Advocate: Mr. Rajesh Thapa)

**ORDER (Oral)****Mr. Rakesh Sagar Jain Member (J):-**

Learned counsel for the applicant submits that the applicant was transferred vide order dated 22.07.2020 as Feed and Fodder Development Officer, ASH Jammu. However, when he went to office of Animal Husbandary, Jammu to submit his joining report, the said office did not allow him on the ground that post is not available.

2. In these circumstances, till clarification is obtained from the concerned ministry, direction is given to the Director, Animal Husbandary, Jammu to permit the applicant to join and mark the attendance in his office and salary be arranged accordingly from the concerned ministry. OA is accordingly disposed of. No costs.

**(Pradeep Kumar)  
Member (A)**

**(Rakesh Sagar Jain)  
Member (J)**

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